

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 580 of 1993

New Delhi, dated this the 6th July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

1. Shri Sushil Kumar Nagar,
S/o Shri Joginder Singh,
r/o S-9, H-6, R.K. Puram,
New Delhi.
2. Shri Swadesh Chatterjee,
S/o Shri Mahinder Chatterjee,
C/o Shri Ashu Chatterjee,
Vill. Dayalpur, Gali No.2A,
Block B, Gokulpuri,
Delhi-110094.
3. Shri Tapan Dey,
S/o Shri Suresh Chand Dey,
R/o D-5, Shree Ram Institute,
19, University Road,
Delhi-110007. APPLICANTS

(None appeared)

Versus

1. Union of India through
the Directorate General,
Doordarshan Kendra, Mandi House,
New Delhi.
2. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
3. Director,
Delhi Doordarshan Kendra,
Parliament Street,
New Delhi. RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicants even on the
second call.

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I note that applicant have been absent on the previous two consecutive dates. To day is the third time that none has appeared on behalf of applicants.

It appears applicants are not interested in pursuing the O.A. which is accordingly dismissed for default and non-prosecution.

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Anton
(S.R. ADIGE)

Vice Chairman (A)

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